

कि टेलीविजन और आकाशवाणी से यह चीज जनता तक पहुंचे। अगर नहीं पहुंचती है तो क्या बकने के लिए हम लोग यहां पर हैं ?

सभापति महोदय : मैंने कल टी.वी. पर सुना 377 का जिक्र आया था।

श्री मनोराम बागड़ी : प्रेमीजी का सिर्फ नाम आया क्योंकि वाल्मीकि थे। लेकिन सूअरों की मौत के लिए जो उन्होंने कहा वह बात नहीं आई। यह गलत है। यह नहीं होना चाहिए। ये दोनों प्रश्न में आपकी व्यवस्था के लिए आपके माध्यम से रख रहा हूँ।

सभापति महोदय : अब आप पढ़िये।

(VII) COMPENSATION TO FARMERS IN HARYANA FOR "CRCPS DESTROYED BY HULSTORN.

श्री मनोराम बागड़ी : हरियाणा में ओला-वृष्टि से फसलें बिल्कुल तबाह हो गई हैं और उनका मुआवजा भी लोगों को नहीं मिला। यहां तक कि गांव बड़ोदा और बड़ोद के चार गांव जो कि बहुत बड़े गांव हैं, पक्षापात का शिकार बने। रिश्वत न दिये जाने की वजह से उनका पैसा सरकार को वापस किया गया।

प्रान्त में बिजली की दरों की बढ़तीतरी और खाले नालों की वसूली से हालत बहुत खराब हो रही है। मैं चाहूंगा कि बड़ोदा और बड़ोदा के अन्य गांव, जिला जींद की ऐसी ही दूसरी जगह पर जो गांव बचे हुए हैं, जहां ओला वृष्टि से नुकसान हुआ है उनका मुआवजा दिया जाए और वसूली हर किस्म की खाले नाले, बैंक कर्जा व सरकारी कर्जा माफ किया जाए क्योंकि

किसानों की हालत ओला-वृष्टि से बहुत खराब हो गई है।

(VIII) DRINKING WATER FAMINE IN COLONIES LOCATED ALONG YAMUNA RIVER.

SHRI BHIM SINGH (Jhunjhunu) : The Central Government have dug wells along Yamuna river in Delhi to augment the drinking water supply to Delhi and New Delhi areas. With the commissioning of these wells, conditions of serious drinking water famine have resulted in the large number of colonies located along Yamuna river in the trans-Yamuna areas. Mostly people of low and middle income group live in these colonies. The ground water level there has gone down and the hand pumps which the people of these colonies were using have become dry due to groundwater going down very low. There is great resentment in the people of these colonies. They are sitting dharna in front of wells. The situation can take an ugly turn if no steps are taken to ensure water to the residents of these colonies from these wells.

The hon. Minister of Works and Housing should immediately take necessary steps in the matter to mitigate the difficulties of the people of the area.

(IX) NEED FOR SAVING SICK CROCODILES OF THE JAWAHAR SAGAR WILD LIFE SANCTUARY IN KOTA (RAJASHTHAN).

DR. VASANT KUMAR PANDIT (Rajgarh) : Sir, I do not wish to shed false crocodile tears, but I seek your permission to shed some true tears for crocodiles.

The report of the Environment Cell of the Gandhi Peace Foundation on the Jawahar Sagar Wild Life Sanctuary of Kota, Rajasthan is indeed very disturbing. The Sanctuary was specially

[Dr. Vasant Kumar Pandit]

established to conserve and preserve the endangered species of crocodiles in 1976 by the Government of India in cooperation with F. A. O. (Food & Agricultural Organisation) of the United Nations and the Rajasthan Forest Department. The Government has invested Rs. 3.25 lakhs till 1979, but since then there has been a complete neglect of this Project Crocodile.

It is very sadly noted that the attention of the Government has not been still drawn to the death of 156 crocodiles between 1976 and 1979 out of the 222 crocodiles housed in this Sanctuary, while the remaining are already ill and suffering. The Central Government has disowned this Sanctuary, making it a point of dispute with the State Government on its maintenance. Instead of this Project Crocodile becoming an ideal environmental cell to breed this endangered species, it has now turned into a Crocodile death trap.

I call upon the Central Government to act with speed and prevail upon the Rajasthan Government and the Forest Department to immediately get expert Zoologist and Veterinary aid to save the remaining ill crocodiles, as well as to make long term arrangement for the maintenance of this prestigious wild life and Tourism Project. The Government should not make this a point of prestige with the State Government as the reputation of the country will be tarnished with the F.A.O. of the United Nations. I hope the Government would tell the House through a statement the action taken on this issue.

MR. CHAIRMAN : You have shed the crocodile tears for the crocodiles.

(X) EARLY IMPLEMENTATION OF VELRANAM DRINKING WATER SCHEME FOR SOLVING DRINKING WATER PROBLEM IN TAMIL NADU.

SHRI K. MAYATHEVAR (Dindigul) : The drinking water is supplied

in my constituency, namely, Dindigul, once in a week. In Madurai town also the drinking water is supplied once in a 7 days. At Madras the said drinking water is supplied once in three days in some parts and in other parts once in a week. The drinking water supplied at Madurai, Madras and Dindigul is not pure. It is brought to my notice that same unknown disease is spreading because of the impure water. In some places at Madurai, especially in the Madurai West the drainage water is mixed with drinking water. My Dindigul constituency people have postponed their habit of taking bath. Due to the non-availability of pure drinking water various kinds of serious diseases are cropping into the said towns and cities mentioned herein. The farmers of my constituency are having neither water to drink nor to save their cattle nor to raise any crops. The State Government of Tamil Nadu have not taken any steps on a war footing to provide drinking water and to prevent the people from the disease.

The emergent demands of the people of Tamil Nadu were not placed before the Chief Ministers' Conference to find out some solution for the water, power and food. The Tamil Nadu Government failed to plead before the Central Government to get more financial assistance and aid for Drought Relief Works.

In the above said serious circumstances, I request that the Central Government should direct all the Railway Wagons and Military lorries to send drinking water to Dindigul, Madurai, Madras and other parts of Tamil Nadu. Moreover, the Central Government is called upon to direct the Tamil Nadu Government to implement Veeranam Drinking Water Scheme in order to provide drinking water in a short period to the people of the city of Madras and various other parts of Tamil Nadu and thus protect the people of Tamil Nadu.